

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/021/600/2019**

**Dated: 03/09/2019**

Between

T. Rajasekhar,  
S/o. late Pochalingam,  
Aged 54 years, Occ: Gr. C Beldar,  
Working in O/o. Executive Engineer,  
HCD II, CPWD,  
Kendriya Sadan, Sultan Bazar,  
Koti, Hyderabad.

... **Applicant**

AND

1. Union of India rep. by  
The Director General,  
CPWD, Nirman Bhawan,  
New Delhi – 110 011.
2. Special Director General,  
Southern Region, CPWD,  
Rajaji Bhavan, Basant Nagar,  
Chennai.
3. Additional Director General (Hq),  
Southern Region-I, CPWD,  
Rajaji Bhavan, Basant Nagar,  
Chennai.
4. Chief Engineer, Southern Zone-2,  
CPWD, Sultan Bazar,  
Hyderabad.
5. Superintendent Engineer,  
Hyd. Central Circle-1, CPWD,  
Hyderabad – 95.

... **Respondents**

Counsel for the Applicant

: Mr. T. Koteswara Rao

Counsel for the Respondents

: Mr. A. Vijaya Bhaskar Babu, Sr.CGSC

***CORAM :***

***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

***ORAL ORDER***

(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Both side counsel present.

2. Learned counsel for the applicant seeks permission of the Tribunal to withdraw the O.A. with liberty to pursue remedies as per law. He is permitted to do so. The O.A. is dismissed as withdrawn with liberty to the applicant to pursue remedies as per law. No order as to costs.

***(B.V. SUDHAKAR)  
MEMBER (ADMN.)***

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